

2. The following schemes are proposed to be considered by the Board of Directors of the Company on 31st July, 1972 for sanction :—

- (1) Housing Scheme for Jabalpur of Madhya Pradesh Housing Board.
- (2) Housing Scheme for Shahpura, Bhopal of Madhya Pradesh Housing Board.

3. Further, the following schemes are under scrutiny and finalisation in consultation with the authorities concerned:—

- (1) Housing Accommodation Scheme of the Gwalior Improvement Trust.
- (2) Housing Plot Development Scheme of the Indore Imporvement Trust.
- (3) Housing Plot Development and Market Construction Scheme of the Raipur Improvement Trust.

Scientific Equipment missing from the Regional College of Education, Bhopal

115. SHRI RANABAHADUR SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware of the missing half of the valuable scientific equipment supplied by UNESCO to the Regional College of Education, Bhopal in Madhya Pradesh; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Enquiries made by the NCERT revealed a shortage of UNESCO equipment at the Regional College of Education, Bhopal, to the tune of Rs. 1500/- approximately against the total value of Roubles 9,000/- (Rupees 75,000/- approximately).

(b) The NCERT had last year appointed a committee consisting of :—

1. Prof. Rais Ahmed,
Head of the Deptt. of Physics,
Aligarh Muslim University,
Aligarh. (Chairman)

2. Dr. S. Dayal,
Head of the Deptt. of Physics,
R.D. and D. J. College,
Monghyr (Bihar). (Member)

and

3. Prof. D. Sharan,
Deptt. of Science Education,
NCERT, New Delhi. (Member)

to enquire into the matter. The report of the Committee has been received and the Principal, Regional College of Education, Bhopal has been asked to take appropriate action in accordance with the recommendations of the Committee. Action to fix responsibility is, also, being taken by the NCERT.

Demonstration by Workers of F.C.I., Kanpur

116. SHRI JHARKHANDE RAI :— Will the Minister of AGRICULTURE be pleased to state :

(a) whether the workers of the Food Corporation of India, Kanpur staged a demonstration in front of the office (Kanpur) on 27th June, 1972 in the evening;

(b) if so, their demands; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) Yes, Sir.

(b) The workers demanded the removal of the Chairman of the Food Corporation of India for alleged malpractices and for instituting an enquiry against him after his removal.

(c) The Government is looking into the matter.